

and 'Radio Kashmir, Jammu', respectively;

(b) whether All India Radio Stations, elsewhere in the country, broadcast as All India Radio, Calcutta or Bombay or, as the name of the station may be; and

(c) if so, why this distinction has been permitted to continue, so far, and when this will be done away with?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) and (b). Yes, Sir.

(c). The distinction has nothing to do with the basic status of Srinagar and Jammu stations of All India Radio. These stations have been operating as 'Radio Kashmir' for the last 16 years and the name has become popularly known as such to a large number of listeners outside India. Any change in the name at this stage is likely to create confusion in the minds of listeners. If any change is necessary, it can be considered.

Implementation of Agreement on Indians in Ceylon

*389. { Shri Dharmalingam:
Shri Onkar Lal Berwa:

Will the Minister of External Affairs be pleased to state:

(a) whether the proposed special officer to process and implement the agreement reached between the Prime Ministers of India and Ceylon on the future status of persons of Indian origin in Ceylon has been appointed;

(b) if so, whether he has taken charge; and

(c) if not, the reasons for delay in appointment?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) There is no proposal yet to appoint a Special Officer to implement the Indo-Ceylon agreement of October 30, 1964. However the Commonwealth Secretary is likely to go

to Ceylon to have discussions with the officials of Ceylon Government.

(b) and (c). Do not arise.

Hyderabad Government Funds

*390. **Shri D. D. Puri:** Will the Minister of External Affairs be pleased to state:

(a) whether negotiations have been initiated with Pakistan Government to settle the issue relating to Hyderabad Government funds lying with the Westminster Bank in London; and

(b), if so, the results thereof?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) India and Pakistan have tentatively agreed to the disposal of the funds, in the ratio of 40 per cent to Pakistan and 60 per cent to India; the money would be utilised in providing scholarships to students.

Naga Hostiles

{ **Shri Rameshwar Tantia:**
Shri P. C. Borooah:
Shrimati Renuka Barkataki:
Shri D. D. Puri:
*391. { **Shri Vishwa Nath Pandey:**
Shri Bal Krishna Singh:
Shri Yamuna Prasad
Mandal:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that security forces were attacked by the Naga hostiles at some place in Manipur bordering Upper Burma on the 13th November, 1964;

(b), if so, the casualties caused to the security forces;

(c) whether light machine-guns, several Japanese rifles and several documents were also seized from the hostiles; and

(d) whether any investigation has been ordered?

The Minister of Defence (Shri Y. B. Chavan): (a) Our patrol encountered an armed gang of approximately 60 Naga hostiles on the night of 13/14 November 1964 in South East Manipur. This is outside the area covered by peace talks,

(b) The Security forces suffered no casualties. 12 hostiles were killed and 20 wounded.

(c) One Light Machine Gun and five rifles were recovered from the hostiles.

(d) No, Sir.

Arms Aid from Abroad

392. { **Shri Hari Vishnu Kamath:**
Shri Prakash Vir Shastri:
Shri Jagdev Singh Siddhanti:

Will the Minister of Defence be pleased to state:

(a) whether after his talks with the Governments of U.K., U.S.A. and U.S.S.R. on the subject of arms aid and equipment for India's defence against the Chinese aggression, he proposes to confer with some other friendly Governments also in the near future; and

(b) if so, with whom?

The Minister of Defence (Shri Y. B. Chavan): (a) No such proposal is under consideration at present.

(b) Does not arise.

Benefit of Service to Reservists

*393. { **Shri Kapur Singh:**
Shri Daljit Singh:
Shri Sadhu Ram:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that reservists of the forces transferred to reserve, in the interest of service are not being given benefit of the service, in the civil employment which they have joined, in the posts of LDC|

Junior Clerk, irrespective of pay at a higher scale above the maximum equal to the number of completed years of service for fixation of pay; and

(b) whether Government propose to re-examine the matter with a view to allow this benefit?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) and (b). A statement explaining the position in this matter is laid on Table of the House. [Placed in Library. See No. LT-3555/64].

Release of Col. Bhattacharya

394. { **Shri Yashpal Singh:**
Shri S. M. Banerjee:
Shri P. C. Borooah:
Shri P. R. Chakraverti:

Will the Minister of External Affairs be pleased to state:

(a) whether any advance information of the release of Col. Bhattacharya was given to India by the Pakistan Authorities;

(b) if so, whether the members of his family were informed about it;

(c) if not, the reasons thereof; and

(d) whether he has since resumed his post in the Indian Army?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir, advance information was received.

(b) His family was informed as soon as Col. Bhattacharya arrived in Delhi.

(c) Does not arise.

(d) Yes.

Chinese Explosion

*396. { **Shri Surendra Pal Singh:**
Shri D. C. Sharma:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that Government are considering the question